[Shri Samar Guha]

hunger strike. They have become so much desperate that unless something is done they will start some kind of agitation which our government may not like. I also do not like that. But I will be one of them in the agitation, not in the name of my party but in the name of the people. I have formed the people's Committee there. So. I would again appeal to Dr. Rao that during this year, when there is the crash programme for production of food for which government is spending so much money, you should undertake the execution of this small drainage scheme, which will save people from floods and will give you additional food production.

बी नक्स किशोर शर्मा (दौसा) : उपा-ह्यक्ष महोदय, मैं इस मौके का फायदा उठा कर ग्रपने प्रान्त की स्थिति की तरफ ग्राप का ध्यान दिलाने के लिये खड़ा हुआ हं श्रीर उठाना चाहता हूं । उपाध्यक्ष महोक्य, मेरे प्रान्त की बहुत खराब हालत है। वैसे तो सारे देश में इस वक्त श्रकाल की स्थिति है. लेकिन राजस्थान दुर्भाव्य से एक ऐसा प्रान्त बन गया है जहां राजनीतिक, भौगोलिक कारणों से बराबर अकाल पड़ता रहा है। राजस्थान के कुछ हिस्से ऐसे हैं जहां भिक्ठले 4-5-7 सालों से भकाल पड़ता रहा है। इस सब का परिणाम यह हुआ है कि इस साल राजस्थान में जो प्रकाल पड़ा है, उसमें राजस्थान के लोगों का क्या होगा, कितनी मुक्तिलात उन के सामने पैदा हो गई है, इस का प्रन्दाजा लगाना मुश्किल हो गया है। राजस्थान के 26 जिलों में से 23 जिलो में भवकर भकाल की स्थिति है भीर हालत यह है कि 36 हजार गांवीं में से करीब

26 हजार गांचों में भीषण सकाल है, पीने के पादी का समाज है, पारे का सभाव है, सल का सभाव है। राजस्थान सरकार की स्थिति इतनी दयनीय है कि उस पर करीब 700 करोड़ समये का कर्जा है।

MR. DEPUTY SPEAKER: He may continue his speech on Monday.

14.59 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS NINETEENTH REPORT

SHRI J. MEHTA GOWDER (Nilgris): I beg to move:

"That this House do agree with the Nineteenth Report of Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1972."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Nineteenth Report of Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1972."

The motion was adopted.

15 hrs.

RESOLUTION RE: PROBLEM OF UNEMPLOYMENT—Contd.

MR. DEPUTY-SPEAKER: We now take up further consideration of the Resolution moved by Shrimati Maya Ray on the 25th August, 1972, Shrimati Maya Ray to continue her speech.

SHRIMATI MAYA RAY (Raiganj): Mr. Deputy-Speaker, Sir, on the last occasion, when I was moving the Resolution, I had spoken of urban unemployment and rural unemployment and also about the fact that the whole concept of employment would have to undergo a change involving changes in our educational system as well as in our social attitudes.